

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2601**  
ANSWERED ON 11/12/2024

**GREEN ENERGY OPEN ACCESS**

2601. SHRI VIJAY KUMAR DUBEY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the main features of Green Energy Open Access (GEOA);
- (b) the details of the States which have adopted the GEOA; and
- (c) whether it is a fact that the GEOA has helped in bringing the Commerce & Industry (C&I) sector in solar basket and if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

(a) The Government has issued Electricity (Promoting Renewable Energy Through Green Energy Open Access) Rules, 2022 on 6th June 2022. The main features of Green Energy Open Access (GEOA) are as follows:-

- i. Open Access is allowed to any consumer with contract demand of 100 kW or above, through single or multiple single connection aggregating 100 kW or more located in same electricity division of a distribution licensee. For captive consumers, there is no such minimum limit.
- ii. Consumers are entitled to demand supply of green power from DISCOMs and DISCOMs are obliged to supply the demand.
- iii. Approval for open access is to be granted in 15 days or else it will be deemed to have been granted.
- iv. Commercial and Industrial consumers are allowed to purchase green power on voluntary basis.
- v. Green Certificates are awarded to consumers for consumption of green power beyond the renewable purchase obligation.
- vi. Additional surcharge shall not be applicable for GEOA Consumers, if fixed charges are being paid by such a consumer.
- vii. Cross subsidy surcharge and additional surcharge shall not be applicable if green energy is utilized for production of green hydrogen and green ammonia.

(b) So far GEOA Regulations have been issued by respective State Electricity Regulatory Commissions for following 30 States/UTs:

**States:** West Bengal, Karnataka, Madhya Pradesh, Tripura, Haryana, Sikkim, Punjab, Chhattisgarh, Rajasthan, Uttarakhand, Maharashtra, Odisha, Arunachal Pradesh, Gujarat, Telangana, Manipur, Mizoram, Andhra Pradesh, Meghalaya, Jharkhand, Nagaland and Goa.

**UTs:** Andaman and Nicobar Islands, Chandigarh, Dadra & Nagar Haveli and Daman & Diu, Delhi (NCT), Jammu and Kashmir, Ladakh, Lakshadweep and Puducherry.

(c) The GEOA has helped in bringing the Commercial & Industrial (C&I) sector in solar basket and as reported by Grid Controller of India (GCI), the Central Nodal Agency maintaining the Central Registry for GEOA applications, the total energy scheduled in solar basket by the Commercial & Industrial (C&I) sector for the period 1.10.2023 to 1.12.2024 was 529.67MU.

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